

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:43
ANSWERED ON:04.12.2003
FINANCIAL STATUS OF STATE ELECTRICITY BOARDS
ABDUL RASHID SHAHEEN;SHIVAJI MANE

Will the Minister of POWER be pleased to state:

- (a) the latest financial status of each State Electricity Board as on last month;
- (b) the details of money due to SEBs payable by the respective State Governments/Union Territories;
- (c) whether the Union Government propose to help them; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI ANANT GANGARAM GEETE)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 43 TO BE ANSWERED IN THE LOK SABHA ON 04.12.2003 REGARDING FINANCIAL STATUS OF STATE ELECTRICITY BOARDS.

(a) : As per the latest annual report of the Planning Commission on the working of State Electricity Boards the commercial losses (without subsidy) of the SEBs increased from Rs. 4560 crore in 1992-93 to Rs.25259 crore in 2000-01 and were projected to increase to Rs.33177 crore in 2001-02. State-wise details are given in annexure.

(b) : The State Governments/Union Territories have been requested to give the details of money payable by them to their SEBs. The information will be laid on the Table of the House as soon as it becomes available.

(c) : The dues payable to SEBs by the State Governments on account of supply of electricity to Government departments as well as subsidy are issues between the SEBs and their State Governments in which the Union Government has no role to play.

(d) : Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT Laid IN REPLY TO STARRED QUESTION NO.43 TO BE ANSWERED IN THE LOK SABHA ON 04.12.2003 REGARDING FINANCIAL STATUS OF STATE ELECTRICITY BOARDS.

COMMERCIAL PROFIT/LOSS OF SEBS (without subsidy) (Rs. crore)

Sl.No.	SEBs	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-2000	2000-01	2001-02
		Actual	Actual	Actual	Actual	Actual	(Prov.)	(RE)	(Prov.)		
1.	Andhra Pr	-4	-23	-981	-1255	-939	-1376	-2679	-3117	-2559	-2820
2.	Assam		-205	-197	-255	-261	-244	-439	-322	-214	-379
3.	Bihar		-280	-190	-189	-211	-442	-495	-605	-511	-670
4.	Delhi (DVB)		-207	-	0	-578	-626	-760	-1039	-1103	-1055
5.	Gujarat		-519	-493	-550	-1003	-952	-1364	-2039	-3778	-3920
6.	Haryana		-404	-507	-468	-554	-635	-765	-704	-1247	-1960

7	Himachal Pr.	2	-51	19	11	19	-33	-88	-206	-92	-48	
8.	J & K		-225	-293	-347	-363	-507	-661	-835	-793	-990	-1141
9.	Karnataka		-19	-2	-164	-502	-652	-332	-847	-975	-1675	-2340
10	Kerala		-65	-75	-129	-183	-208	-199	-411	-646	-1129	-1354
11	Madhya Pr.		-493	-377	-594	-602	-464	-1058	-2655	-3151	-3264	-3682
12	Maharasht		162	189	276	-408	-92	-11	160	-1479	-1404	-3527
13	Meghalaya		-8	-3	-21	-20	-15	-26	-50	-53	-44	-49
14	Orissa		-85	-196	-136	-231	-375	-392	-538	-187	-216	-230
15	Punjab		-626	-693	-681	-644	-603	-943	-1354	-2113	-1477	-1633
16	Rajasthan		-260	-415	-412	-430	-498	-640	-1331	-1899	615	-2412
	(TRANSCO)											
17	Tamil Nadu		-258	-302	-2	-77	-257	-296	-741	-1442	-1447	-2510
18	Uttar Pr.		-808	-1202	-1152	-1136	-3378	-3692	-3692	-2596	-2534	-2687
19	West Bengal		-258	-231	-339	-332	-387	-492	-1089	-842	-1059	-1086
	Total		-4560	-5060	-6125	-8770	-11305	-13963	-20860	-26353	-25259	-33177

Source: Planning Commission document.